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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW  
DELHI

O.A. NO. 80 OF 2023

Varun Gulati

.....Applicant

Versus

Union of India &Anr.

.....Respondent(s)

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Place: Chandigarh  
Dated 18.08.2023

  
District Attorney  
for Chief Secretary to Govt. Haryana

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**Action Taken Report by Mr. Sanjeev Kaushal, Chief Secretary,  
Haryana in compliance of order dated 24 April 2023 passed by  
this Hon'ble Tribunal.**

**Most Respectfully Showeth,**

1. That this Hon'ble Tribunal while deciding the Original Application (O.A) No. 80 of 2023 titled as "Varun Gulati Versus Union of India & another." on 24 April 2023 directed as under:-

*"6. In view of above, let the Chief Secretary, Haryana look into the matter and take further action in a time bound manner in coordination with the concerned. First meeting may be held preferably within 15 days and effective steps be taken preferably within three months. The issue of alternative to Public Service Commission for selection in case Public Service Commission does not make recruitment within the expected time, may also be gone into. An action taken report inter-alia covering (i) recruitment of vacant posts (ii) strengthening of laboratories (iii) strengthening monitoring network and operationalization of regional offices may be filed with the Registrar General, NGT by e-mail at*

*judicialngt@gov.in preferably within three months in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF".*

2. That in compliance of the orders of this Hon'ble Tribunal, answering respondent held a meeting with the Additional Chief Secretary to Government of Haryana, Forest, Environment & Climate Change Department; Chairman, Haryana State Pollution Control Board (hereinafter referred to as HSPCB); Secretary, Haryana Public Service Commission (HPSC) and Secretary, Haryana Staff Selection Commission (HSSC) on 04 May 2023. In the meeting the Secretary, HPSC and the Secretary, HSSC were directed to submit a time schedule for completion of the recruitment process for the vacant posts, for which the HSPCB had sent requisitions.
3. That in pursuance of the above decisions taken in the meeting dated 04 May 2023, the Secretary, Haryana Staff Selection Commission vide letter dated 12 May 2023 informed that 72 posts of Group-'C' of HSPCB have been advertised on 07 March 2023 and the recruitment process has been initiated. The last date for submission of online applications was 12 May 2023. The tentative calendar for recommending the names of suitable candidates for appointment against the posts of Group-'C' has also been provided to the respondent HSPCB, which is annexed herewith as **Annexure-'A'**. According to this calendar, the process of filling of vacant Group-'C' posts of the HSPCB shall be completed by August, 2023. Remaining 14 posts of Group D will be advertised shortly.

Similarly, the Haryana Public Service Commission has also given a time schedule for filling up of 11 posts of Scientist-'B' and the same is annexed herewith as **Annexure-'B'**. Besides, HPSC has also advertised 45 posts of Assistant Environmental Engineer on 02 June 2023 (**Annexure-'C'**).

4. That the HSPCB has issued a circular on 22 March 2023 and 20 April 2023 to fill up 180 number of vacant posts of different cadres, on deputation basis from other

departments. In response to the above circulars, the respondent HSPCB has received 171 applications as per the details mentioned below:-

Sr. No.	Name of Post	Pay Scale	Number of posts	Number of applications received	
				Through proper channel	Direct
1.	Senior Scientist	Level 14 Rs. 118500-207900	07	02	03
2	Scientist C	Level 11 Rs. 67700-191000	06	02	01
3	Scientist B	Level 9 Rs. 53100-167800	25	05	14
4	Senior Scientific Assistant	Level 6 Rs. 35400-112400	07	02	08
5	Junior Scientific Assistant	Level 6 Rs. 35400-112400	03	01	05
6	Environmental Engineer	Level 11 Rs. 67700-191000	07	02	03
7	Assistant Environment Engineer	Level 9 Rs. 53100-167800	45	02	08
8	Junior Environmental Engineer	Level 6 Rs. 35400-112400	24	15	06
9	Deputy Superintendent	Level 6 Rs. 35400-112400	03	02	04
10	Personal Assistant	Level 6 Rs. 35400-112400	01	-	01
11	Senior Scale Stenographer	Level 6 Rs. 35400-112400	03	01	-
12	Junior Scale Stenographer	Level 4 Rs. 25500-81100	03	-	-
13	Steno-typist	Level 2 Rs. 19900-63200 + Rs. 100 Special Pay	07	-	-
14	Statistical Assistant	Level 6 Rs. 35400-112400	01	-	-
15	Assistant	Level 6 Rs. 35400-112400	30	72	13
16	Accountant	Level 6 Rs. 35400-112400	02	-	-
17	Accounts Clerk	Level 4 Rs. 25500-81100	02	-	-
18.	Development Team Leader	Level 11 Rs. 67700-191000	01	-	-
19.	Software Developer	Level 9 Rs. 53100-167800	01	-	-
20.	Junior Software Developer	Level 7 Rs. 44900-142400	02	-	-

5. That out of 171 applications received, only 106 applications were received through their respective authorities, meaning thereby, through proper channel. After scrutiny of these applications, it was noticed that sufficient number of applications from the candidates who are eligible in all respects have not been received, hence the respondent HSPCB has issued a fresh circular on 12 June 2023 to invite more applications for filling up of the posts on deputation basis till the posts are not filled up on regular basis through the respective recruiting agencies.
6. That in the meanwhile, the respondent HSPCB has promoted 9 Assistant Environmental Engineers to the post of Environmental Engineer on 25 May 2023 (Annexure-D) and requisition to the posts vacated due to the promotion of the

Assistant Environmental Engineers has also been sent to the Haryana Public Service Commission on 02 June 2023 (**Annexure-E**).

7. That in the meanwhile, HSPCB has taken following action with regard to filling up of vacant posts in the Haryana State Pollution Control Board:-

- (i) HSPCB has promoted 4 Scientist-'B' to the post of Scientist-'C' on 08 August 2023 (**Annexure-F**) and requisition to fill up the posts of Scientist B vacated on promotion will be sent to the Haryana Public Service Commission shortly.
- (ii) HSPCB has issued orders to take 15 persons of different cadres, i.e., Scientific/Engineering/Ministerial on deputation from other departments.
- (iii) HSPCB has opened two Regional Offices at Sirsa and Fatehabad in addition to already existing 22 Regional Offices and posting orders of Regional Officers have been issued. Thus, 24 Regional Offices have been made operational.
- (iv) The Haryana Public Service Commission has issued advertisement for inviting applications for vacant posts of Assistant Environmental Engineers.
- (v) Result of written examination conducted by the Haryana Public Service Commission for the posts of Scientist-'B' has been declared and their interviews will be held shortly. Therefore, 16 posts of Scientist-'B' are likely to be filled up very soon.

8. That the Haryana State Pollution Control Board has taken the following steps to purchase the instruments for strengthening the laboratories and monitoring network of Haryana State Pollution Control Board:-

- (i) 17 Stack Monitoring Kits are procured through GEM portal and these are delivered to 17 Nos. of Regional Offices on 27 September 2022 by M/s Greentech Instruments, New Delhi at Rs. 13 lakh.
- (ii) 17 Noise meters are procured through GEM portal at the cost of Rs. 41.46 lakh and are delivered to all Regional Offices in the month of August 2022.

- (iii) 01 Microwave Digestion System with work station table purchased from the GEM portal for Laboratory at Panchkula at the cost of Rs. 30 lakh and order for 3 more such systems for other labs have been issued in April 2023 at the cost of Rs. 90 lakh.
- (iv) 06 Split Air Conditioners to maintain the temperature in the Laboratories, as per NABL norms, have been procured at the cost of Rs. 6 lakh for Hisar and Faridabad.
- (v) The procurement of 4 Kjeldahl (TKN Analyser) have been done through GEM portal at the cost of Rs. 35.4 lakh in January, 2023 and delivered to in all laboratories of HSPCB.
- (vi) The procurement of the BOD Incubators has been made through GEM portal at the cost of Rs. 19.9 lakh for all labs in January, 2023.
- (vii) 04 UV visible spectrophotometers have been procured at the cost of Rs. 31.8 lakh for all the laboratories in January, 2023.
- (viii) HSPCB has procured 4 Flame photometers at the cost of Rs. 11.5 lakh for all labs in May 2023.
- (ix) The Hisar and Faridabad Laboratories got the NABL accreditation in September 2022. The NABL accreditation of Panchkula lab is being got renewed in this year.
- (x) The HSPCB is in the process of installing 22 Continuous Ambient Air Quality Monitoring Stations at estimated cost of Rs. 39 cr. and technical bids are under evaluation. The work is expected to be allotted in December, 2023.
- (xi) HSPCB is in the process of installing AAS (Atomic Absorption Spectrophotometer) at the estimated cost of Rs. 1.5 cr. in Hisar and Panchkula Laboratories. The work order is expected to be released by September, 2023.

- (xii) HSPCB is in the process of installing 5 Real Time water quality monitoring stations at estimated cost of Rs. 4.5 cr. The tender is under evaluation and work order is expected to be released in December, 2023.
- (xiii) HSPCB has issued work order to install ICP-OES in June, 2023 in Faridabad Labs for Rs. 98 lakh.
- (xiv) The bid for GCMS-MS and LCMS-MS is expected to be floated in August, 2023.
- (xv) HSPCB has procured 14 Manual Ambient Air Quality Monitoring Station in July, 2023 for Regional Offices.
- (xvi) The water purifier system for all laboratories is being purchased and work order is expected to be released in August, 2023.
- (xvii) HSPCB is also processing the case for upgrading the scope of parameters for NABL accreditation for the labs of HSPCB.
- (xviii) HSPCB is procuring for Real Time Noise Monitoring Station in August, 2023 and shall be installed in Faridabad.

9. That the respondent Board has operationalised 24 Regional Offices and adequate staff will be provided in each Regional Office as soon as the staff is made available either on deputation basis or through direct recruitment by the recruitment agencies.

In view of the submissions made above, this action taken report may kindly be taken on record in compliance of order dated 24 April 2022 passed by this Hon'ble Commission.

Place: Chandigarh  
Place: 18.08.2023

  
Chief Secretary, Government of Haryana  
Chandigarh

**Most Urgent  
Date Bound****No. 71/01/2023-1R1**

From

Secretary,  
Haryana Staff Selection Commission,  
Bays No. 67-70, Sector-2,  
Panchkula

To

The Chairman,  
Haryana State Pollution Control BoardDated, Panchkula the 12<sup>th</sup> May, 2023**Subject: - O.A. No. 80 of 2023 titled as Varun Gulati Vs. Union of India  
and another.**

\*\*\*\*\*

I am directed to invite your kind attention on your D.O No. 804 Dated 07.03.2023 and D.O No. HPSCB/SSC/5277 Dated 07.04.2023 on the subject cited above and to say that a meeting was held under the Chairmanship of W/Chief Secretary on 04.05.2023 on 4<sup>th</sup> Floor, Haryana Civil Secretariat, Chandigarh to discuss the issue regarding filling up vacant posts in Haryana State Pollution Control Board (HSPCB) for which requisition has already been sent

Haryana Staff Selection Commission has advertised the 72 posts of Group-C of HSPCB on 07.03.2023 and starts the recruitment process. The last date for online application is 12.05.2023. The tentative calendars for the post of Group C are enclosed. The process of filling of Group C posts of Haryana State Pollution Control Board shall be completed up to month of August 2023. Remaining 14 posts of Group D will be advertised shortly.

*[Signature]*  
Superintendent, Recruitment,  
for Secy, Haryana Staff Selection Commission,  
Panchkula

Dated 12<sup>th</sup> May, 2023

Endstt. No. 63/7/2023-1R1

A copy is forwarded to following for information please:-

- 1) PS/Addl. Chief Secretary to Government, Environment and Climate Change Department, Haryana.
- 2) District Attorney, Chief Secretary to Govt. Haryana

*[Signature]*  
Superintendent, Recruitment,  
for Secy, Haryana Staff Selection Commission,  
Panchkula

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/2023/Estt.Br

Tentative Calender for Written/Skill Test for Various Group 'C' Posts Advt. No. 03/2023	
Group	Essential Qualification/Posts
<b>1st Weekend</b>	
<b>17.06.2023(Morning Shift)</b>	
<b>G-63</b>	<b>Junior Enviornmental Engineering Posts</b>
	<b>17.06.2023(Evening Shift)</b>
G-2	Electrical Engg Posts
G-1	Civil Engineering Posts
G-10	Statistics & Economics Posts
<b>G-25</b>	<b>Senior/Junior Scientific Assistant/Analyst etc.</b>
	<b>18.06.2023 (Morning Shift)</b>
G-3	Mech. Engg. Posts
G-4	Computer Engg. Posts
G-5	Architectral Assistantship Posts
G-6	Account's Post
	<b>18.06.2023 (Evening Shift)</b>
G-8	Instrumentation and Control Posts
G-7	B.Sc./ M.Sc. Agriculture Posts
G-11	Dietician
G-15	Pharmaceutical Posts
<b>2nd Weekend</b>	
<b>24.06.2023 (Morning Shift)</b>	
G-16	Staff Nurse
G-9	Legal Assistant & A.L.O. Posts
G-14	Inspector Legal Metrology
G-20	Assistant Manager- Dairying
G-61	Draftsman Civil (for PHED and Housing Board)
	<b>24.06.2023 (Evening Shift)</b>
G-17	Sports Coach- All Disciplines
G-18	Librarian/ Asstt Librarian
G-12	Fire Station Officer
G-19	Boiler Attendant
G-13	Feature Writer, AI & PRO Posts
G-21	Seed Certification Officer
	<b>25.06.2023 (Morning Shift)</b>
G-33	Draughtsman Electrical
G-23	V.L.D.A.
G-24	Sub Fire Officer
G-62	Electronics & Communication Engg. ITI Posts
	<b>25.06.2023 (Evening Shift)</b>
G-26	Draughtsman Civil (for all Deptt.)
G-27	Electronics & Communication Engg. Graduation Posts
G-34	Draughtsman Mechanical
<b>3rd Weekend</b>	
<b>01.07.2023 (Morning Shift)</b>	
G-22	ALM/Shift Attendent/Electrician
	<b>01.07.2023 (Evening Shift)</b>
G-30	Fire Operator cum Driver
	<b>02.07.2023 (Morning Shift)</b>
G-28	Modeller

G-29	Mechanic all types & Operator	
		<b>02.07.2023 (Evening Shift)</b>
G-38	Archeology Posts	
G-39	B.Sc. Micrology Jobs	
G-40	Mason	
G-41	Plumber	
G-42	Printing Technology Posts	
		<b>4th Weekend</b>
		<b>08.07.2023 (Morning Shift)</b>
G-31	Fitter/ Turner/ Machinist etc.	
G-32	Multi Purpose Health Worker- MPH/W	
		<b>08.07.2023 (Evening Shift)</b>
G-35	Laboratory Technician- Veterinary	
G-36	Sanitary Inspector	
G-37	Mining Inspector & Section Officer (Geology)	
		<b>09.07.2023 (Morning Shift)</b>
G-43	Dispenser	
G-44	Radiographer	
G-45	10+2 Agriculture Posts	
G-46	Dental Hygienist	
		<b>09.07.2023 (Evening Shift)</b>
G-52	Dispenser (Unani)	
G-53	Prosthetic & Orthotic Technician	
G-54	Surveyor	
G-55	Work Supervisor	
		<b>5th Weekend</b>
		<b>15.07.2023 (Morning Shift)</b>
G-47	Ophthalmic Assistant	
G-48	Operation Theater Assistant	
G-49	10+2 Physics, Chemistry & Agriculture Posts	
G-50	Indian Cook	
G-51	Motor Winder	
		<b>16.07.2023 (Morning Shift)</b>
G-56	Common Graduate Level Posts	
		<b>6th Weekend</b>
		<b>22.07.2023 (Morning Shift)</b>
G-57	Common Higher Secondary Level Posts	
		<b>23.07.2023 (Morning &amp; Evening)</b>
G-58, 59 & 60	Stenographer- All Grades (Skill Test- Shorthand & Typing)	
		<b>7th Weekend</b>
		<b>29.07.2023</b>
G-58, 59 & 60	Stenographer all Grades (Written Test)	
<p><b>Note: This calander of Examination is Tentative and may vary due to change in no. of candidates and any other administrative reasons.</b></p>		

**HARYANA PUBLIC SERVICE COMMISSION**

BAYS NO 1-10, BLOCK-B, SECTOR 4, PANCHKULA

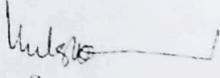
**ANNOUNCEMENT**

It is hereby announced for the general information of the candidates who had applied against Advt. No. 09/2022 dated 10.05.2022 for recruitment to the posts of Scientist-B (Group-B) in Haryana State Pollution Control Board that the Commission has decided to conduct the Screening Test, Subject Knowledge Test and Interview of shortlisted candidates, thereafter, as per schedule given below:-

Sr. No.	Test/ Interview	Date
1.	Screening Test	25.06.2023
2.	Subject Knowledge Test	02.08.2023
3.	Interview	17-18 August, 2023

*Note: This announcement is also available on the Commission's website i.e. <https://hpsc.gov.in>*

Dated: 24-05-2023

  
Secretary  
Haryana Public Service Commission  
Panchkula



## HARYANA PUBLIC SERVICE COMMISSION

BAYS NO 1-10, BLOCK-B, SECTOR - 4, PANCHKULA

ADVERTISEMENT NO. 24/2023

POST: Assistant Environmental Engineer (Group-B) in Haryana State Pollution Control Board.

Item(s)	Timeline
Date of Publication	03.06.2023
Opening date for submission of online applications (Opening Date)	08.06.2023
Closing date for submission of online applications (Closing Date)	28.06.2023

(The Commission's Website: [www.hpsc.gov.in](http://www.hpsc.gov.in))

### **IMPORTANT**

#### 1. CANDIDATES TO ENSURE THEIR ELIGIBILITY FOR THE POST:

The Candidates applying for the post should ensure that they fulfill all eligibility conditions for the post. Their admission to the recruitment process will be purely provisional subject to satisfying the prescribed eligibility conditions. Mere issue of e-Admit Card to the candidate will not imply that his/her candidature has been finally cleared by the Commission. The Commission takes up verification of eligibility conditions with reference to original documents only after the candidate has qualified for the interview.

**Note:** The decision of the Commission with regards to the eligibility or otherwise of a candidate shall be final.

#### 2. HOW TO APPLY:

Candidates are required to apply online on the website <http://hpsc.gov.in/en-us/>. Detailed instructions for filling up online applications are available on the above mentioned website. No other means / mode of submission of application will be accepted.

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**231****3. LAST DATE FOR RECEIPT OF APPLICATIONS:**

The online Applications can be submitted up to the **Closing Date** till 11:55 PM. The eligible candidates shall be issued an e-Admit Card well before the commencement of the Recruitment/ Written Test, if any. The e-Admit Card will be made available on the website <http://hpsc.gov.in/en-us/> for downloading by the candidates. No Admit Card will be sent by post.

**4. FACILITATION COUNTER FOR GUIDANCE OF CANDIDATES:**

In case of any guidance/information/clarification regarding their applications, candidature etc, candidates can contact over Helpline No. (Technical) 93106-11990, 85957-50947, 70489-36810, Helpdesk Email ID. [hpscrecruitment@registernow.in](mailto:hpscrecruitment@registernow.in) on any working day, between 09.00 hrs and 18.00hrs.

**5. NAME AND CATEGORY WISE BIFURCATION OF THE POSTS:**

Haryana Public Service Commission invites online application forms for recruitment of 45 posts of Assistant Environmental Engineer (Group - B) in Haryana State Pollution Control Board.

Category wise bifurcation of the posts are as under:-

Categories	No. of Posts
General/Unreserved	25
Scheduled Castes of Haryana	09
Backward Classes – A of Haryana	04
Backward Classes – B of Haryana	02
Economically Weaker Section of Haryana	05
<b>Total</b>	<b>45</b>
ESM (Unreserved)	02
Persons with Benchmark Disability (Locomotor Disability or Cerebral Palsy)	02

**Note:** The number of posts given above is liable to variation.

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## 6. ESSENTIAL QUALIFICATIONS:

The essential qualification is as per Haryana State Pollution Control Board (Group - B) Service Rules, 2021 dated 15.01.2021 as amended from time to time.

Sr. No	Name of the Post	Essential Qualifications
1.	Assistant Environmental Engineer in Haryana State Pollution Control Board	i) Full time regular Bachelor Degree in Engineering in first division in Civil / Chemical / Environmental Engineering. ii) Hindi or Sanskrit as one of the subject in Matric or Higher Education.

## Notes:-

- (i) The eligibility of the candidate with regard to age & educational qualifications etc. shall be determined on the **Closing Date** fixed for submission of online application forms.
- (ii) All applicants must fulfil the essential requirements of the post and other conditions stipulated in the advertisement on the **Closing Date**. They are advised to satisfy themselves before applying that they possess at least the essential qualifications laid down for various posts. No enquiry asking for advice regarding eligibility will be entertained.
- (iii) The certificates/ documents in support of the educational qualifications, age, domicile, caste, category etc. should be possessed by the candidates on or before the **Closing Date**. The certificates issued after the **Closing Date** will not be accepted by the Commission. The qualification which is not claimed / mentioned by the candidate in the online application form will not be taken into consideration by the Commission.
- (iv) The improvement in marks done by a candidate after the **Closing Date** shall not be considered for any purpose in this recruitment.
- (v) The prescribed essential qualifications are the minimum and mere possession of the same does not entitle candidates to be called for interview.
- (vi) In the event of number of applications being large, Commission will adopt short listing criteria to restrict the number of candidates to be called

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for interview to a reasonable number by any or more of the following methods:-

- (a) On the basis of percentage of marks of the candidates in the minimum educational qualification prescribed in the advertisement.
- (b) On the basis of percentage of marks of the candidates in different educational qualifications, with weightage as decided by the Commission.
- (c) On the basis of desirable qualifications or any one or all of the desirable qualifications if more than one desirable qualification is prescribed.
- (d) On the basis of higher educational qualifications than the minimum prescribed in the advertisement.
- (e) By holding a Recruitment Test.

The candidate should, therefore, mention all his/her qualifications in the relevant field over and above the minimum qualifications.

7. **SCALE OF PAY:** Level - 9 Rs. 53100-167800

8. **SERVICE RULES OF THE POST/S:**

The Recruitment will be made strictly in accordance with the relevant Service Rules (Haryana State Pollution Control Board (Group-B) Service Rules 2021 as amended from time to time and as per existing Govt. instructions issued by the Govt. upto the date of issuance of this Advertisement. The relevant Service Rules are available on the website of Haryana State Pollution Control Board i.e. <http://www.hspcb.org.in/envservice>.

9. **ELIGIBILITY CONDITIONS (NATIONALITY):**

For this recruitment, a candidate must be either:-

- (a) a citizen of India, or
- (b) a subject of Nepal, or
- (c) a subject of Bhutan, or
- (d) a Tibetan refugee who came over to India before 1<sup>st</sup> January, 1962 with the intention of permanently settling in India, or
- (e) a person of Indian origin who has migrated from Pakistan, Burma,

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Sri Lanka, East African countries of Kenya, Uganda, the United Republic of Tanzania, Zambia, Malawi, Zaire, Ethiopia and Vietnam with the intention of permanently settling in India.

Provided that a candidate belonging to categories (b), (c), (d) and (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government of India.

A candidate in whose case a certificate of eligibility is necessary, may be admitted to the examination but the offer of appointment may be given only after the necessary eligibility certificate has been issued to him/her by the Government of India.

#### 10. AGE LIMITS:

Candidate should not be less than 18 years and not more than 42 years on or before the first day of the month next preceding the last date of submission of application to the Commission.

(I) The relaxation in maximum age for various categories is available as under:-

Sr. No.	Categories where relaxation is admissible	No. of years of relaxation
(i)	Scheduled Castes of Haryana	5 years
(ii)	Backward Classes of Haryana	5 years
(iii)	Wife of military personnel who is disabled while in military service.	5 years
(iv)	Widowed or legally divorced woman provided she has not remarried.	5 years
(v)	Judicially separated woman residing separately for more than two years from the date as prescribed for the purpose of age for candidates of other categories.	5 years
(vi)	Unmarried woman.	5 years
(vii)	Disabled persons who are covered under the Rights of Persons with Disabilities Act, 2016.	10 year's relaxation in age (+ 5 years if PwBD applicant belongs to SC, BC, EWS category) subject to maximum of 52 years where recruitment

		is made otherwise than through open competitive examination.
viii)	Ex-servicemen including Short Service Commissioned Officers and Emergency Commissioned Officers	Relaxation in age to the extent of his military service added by three years provided- a) He has rendered continuous military service for a period of not less than six months before his release; and b) he was released otherwise than by way of dismissal or discharge on account of misconduct or inefficiency.
(ix)	Persons who have already worked or presently working on adhoc/contract/work-charged/ daily wages basis in any Department / Board / Corporation of Haryana Government.	Relaxation in age equal the number of completed years only on equivalent post on adhoc/ contract/ work-charged/ daily wages basis excluding the period of break, if any, including any other age relaxation admissible, if any, subject to maximum age of 52 years and also subject to the condition that if once a person has been appointed on regular basis in any Department / Board / Corporation of Haryana Government with the benefit of relaxation in age, he will not be entitled to avail the same again any subsequent appointment.

He

- Note 1:** Relaxation in the maximum age to the candidates belonging to the SC /BC-A/BC-B/EWS & ESM categories candidates of Haryana shall be admissible only where the posts are reserved for these categories.
- Note 2:** For appointment of an ex-serviceman to a post of Group A & B, his age will be calculated keeping in view the actual age minus (actual period of military service plus upto three years of break, if any, between military and civil service). If the resultant age does not exceed the maximum age limit, including the number of years of any other relaxation of age admissible to him, prescribed for the post for which he is seeking appointment, he shall be deemed to satisfy the condition regarding age limit.
- Note 3:** The upper age limit for an applicant of any category (except Ex-serviceman) shall not exceed 52 years who is entitled to avail the benefit of relaxation in age of one or more of the categories mentioned above.
- Note 4:** The experience certificate (s) of equivalent post issued by the Appointing Authority of respective Department / Department / Board / Corporation / Government-aided Institution only shall be valid. Before grant of benefit of relaxation in age, the experience certificate(s) shall be got verified by the HPSC from the concerned Appointing Authority.

#### 11. RESERVATION:

- (i) The benefit of reservation will be given only to those SC/BC-A/BC-B EWS/ESM/PwBD category candidates who are domicile of Haryana State.
- (ii) It is clarified that State Government has decided to specify the criteria for exclusion of persons within the Backward Classes as Creamy Layer, regarding reservation in Service and Admission as per notification No. 491-SW(1)2021 dated 17.11.2021. Therefore, the candidates belonging to BC-A/BC-B category of Haryana are required to attach latest/updated Certificate as per notification No. 491-SW(1)2021 dated 17-11-2021 & Govt. instructions No. 22/132/2013-1GS-III dated 22.03.2022 (available on the website of C.S. Haryana i.e.

<http://esharyana.gov.in>) issued by the Competent Authority during Financial Year 2023-24.

- (iii) Some candidates having OBC certificate are advised to submit BC-A/BC-B certificate as per instructions detailed above.
- (iv) The women candidates seeking reservation under SC/BC-A/BC-B EWS/ESM/PwBD category are required to submit the Caste Certificate issued by the Competent Authority from **Father's side** only. It should be noted that certificate from **any other side** will not be entertained.
- (v) The candidates of reserved categories of Haryana for which no post is available / reserved can apply for the posts of General category, if he / she fulfil all the eligibility conditions as meant for General category candidates, except fees. Such candidates must attach scanned copy of their caste certificate for claiming fees concession.
- (vi) The reserved category candidates belonging to other States will compete against the posts meant for General/Unreserved Category and will be considered as General/Unreserved category candidates.
- (vii) Reservation for Freedom Fighters (FF) and their children / grand children (Dependants of Freedom Fighters) (DFF) of Haryana will be available only if quotas reserved for Ex-servicemen or Backward Classes remains unfilled due to non-availability of suitable Ex-servicemen (ESM) or Children of Ex-Servicemen or non-availability of suitable candidates from Backward Classes. Over all reservation either from the unfilled vacancies of Ex-servicemen or from the Backward Classes for FF and DFF of Haryana will remain limited to 2% only. This benefit will be available to all grand children i.e. sons and daughters of sons and daughters (parental as well as maternal) of the Freedom Fighters. DFF category candidates shall be required to upload the certificate in this regard duly issued by the respective competent authority.
- (vii) The reservation for Ex-servicemen of Haryana will be given / utilize as per instructions issued vides No. 12/15/2019-4GS-II dated

09.03.2022 and further clarified vide letter even No. dated 13.04.2022 (copies of both the letters are available on the CS website) by the Chief Secretary to Govt. Haryana.

- (A) An ex-serviceman who himself/herself or his/her family member has already secured employment in civil service on regular basis in any Department/ Board/Corporation/ University etc. under the State Government with availing the benefit of reservation.
- (i) he/she himself/herself shall not be entitled to avail the benefit of reservation in civil service for any subsequent appointment in any Department / Board / Corporation / University etc. under the State Government. However, the benefit of age relaxation for securing another employment in a higher pay scale or post shall remain continue; and
  - (ii) his/her family member shall also not be entitled to avail the benefit or reservation against the posts reserved for ex-servicemen
- (B) (i) An ex-serviceman who himself/herself has already secured employment in civil service on regular basis in any Department/ Board/ Corporation/ University etc. under the State Government without availing the benefit of reservation in such case he/she himself/herself or one of his/her family members (son, daughter or spouse) will be entitled to avail the benefit of reservation.
- (ii) where an ex-serviceman who himself/herself is eligible to avail the benefit of reservation under these instructions but he/she does not want re-employment in civil service in such case one of his/her family members (son, daughter or spouse) will be entitled to avail the benefit of reservation
- (C) If an ex-serviceman applies for various vacancies before joining any civil employment, he/she can avail the benefit or reservation as ex- serviceman for any one of the subsequent employments. However, to avail of this benefit, an ex-

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serviceman as soon as he/she joins any civil employment, should give self-declaration/ undertaking to the concerned employer about the date-wise details of application for various vacancies for which he/she had applied for before joining the initial civil employment. Further, this benefit would be admissible only in respect of vacancies which are filled by direct recruitment and wherever reservation is applicable to the ex-servicemen.

- (D) The family members of martyr military personnel shall be entitled to exercise an option either--
- (i) **to avail the benefit of reservation upto two family members; or**
  - (ii) to avail the benefit of compassionate appointment to one of the family members under the Ex-gratia Policy namely *Compassionate Appointment to family member of Martyr Armed forces Personnel Policy* notified by Government from time to time.
- (E) The priority list for recruiting agency for preparation of final list of selection/appointment of ex-servicemen or their family members against the post reserved for ex-servicemen shall be as under:-
- (i) disabled ex-servicemen, the post(s) for which they are physically fit;
  - (ii) failing (i), family member of disabled ex-servicemen;
  - (iii) failing (ii), other ex-servicemen who are eligible to get the benefit of reservation under these instructions.
  - (iv) failing (iii), family member of other ex-servicemen who are eligible to get the benefit of reservation under these instructions.
- (F) Disabled ex-serviceman means a person who has been released from military services due to disability attributable or

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aggravated due to military service. An ex-serviceman shall not be treated disabled one who has been released from military service not on account of his/her disability but has been released in the normal course after the completion of his/her term or retired from military service voluntarily.

- (G) Both the reservations are horizontal, therefore, a disabled ex-serviceman who is selected against the post reserved for ex-serviceman will not be counted against the post reserved for PwBD.
- (H) In all circumstances the benefit of reservation against the posts reserved for Ex-servicemen shall be admissible at the time of final selection list only and not at the time of preliminary test, main test, recruitment test or interview.
- (I) An ex-serviceman who have been discharged from military service by way of dismissal, misconduct or inefficiency neither he /she himself/herself nor his /her family members shall be entitled to avail the benefit of reservation in civil service.

## 12. Definition of Ex-Servicemen (ESM):

As per instructions No. 36034/5/85-Estt. (SCT) dated 14.04.1987, No. 12/99/8-2GSII dated 08.11.1988 and No. 12/18/2006-4GSII dated 08.01.2008 is as under:-

*Ue* "An ex-serviceman' means a person, who has served in any rank whether as a combatant or non-combatant in the Regular Army, Navy and Air Force of the Indian Union and

- (I) who retired from such service after earning his / her pension; or
- (II) who has been released from such service on medical grounds attributable to military service or circumstances beyond his control and awarded medical or other disability pension; or
- (III) who have been released otherwise than on his own request from such service as a result of reduction in establishment; or

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(IV) who has been released from such service after completing the specific period of engagements, otherwise than at his own request or by way of dismissal or discharge on account of misconduct or inefficiency, and has been given a gratuity'; and includes personnel of the Territorial Army of the following categories namely:-

- Pension holders for continuous embodied service
- Persons with disability attributable to military service; and
- Gallantry award winners."

**Note 1.** ESM candidates of Haryana claiming benefit under this category must have valid Identity Card and Discharge Book / Certificate showing the date of entry into military and date of release, on the last day of submission of online application form and will have to produce the same as and when required by the Haryana Public Service Commission.

**Note 2.** It is made clear that the dependent of ESM candidates will be considered as General / SC / BC-A / BC-B Category (their own category) candidates for all intents and purposes. However, in case of non-availability of suitable Ex-servicemen of Haryana, their dependent sons and daughters of the same category who fulfill all the conditions of qualifications, age etc. prescribed for the posts in question will also be considered on merit against the reserved posts for ESM and this entitlement would be available to one dependent child only. Dependents of Ex-serviceman (DESM) of Haryana claiming benefit must have latest valid eligibility certificates issued by Zila Sainik Board on the last date of submission of online application form.

**13. Certificate by the candidates belonging to Economically Weaker Sections (EWS) of Haryana:**

- i) The candidates belonging to EWS category of Haryana are required to attach necessary certificate as per Haryana Govt. Instructions issued vide No. 22/12/2019-1GS-III dated 25.02.2019 (Available on the

website of CS Haryana i.e. <http://csharyana.gov.in/>) issued by the competent Authority. The EWS certificate should be valid for the financial year 2023-24.

- ii) In case the vacancies earmarked for EWS cannot be filled up due to non-availability of a suitable candidate belonging to EWS, such vacancy will be filled from General/Unreserved category.

**14. EVIDENCE OF AGE:** The Birth Certificate or Matriculation certificate or equivalent academic certificate or the date in accordance with the date of birth as verified in the Family Information Data Repository establish under sub section (1) of section 6 of the Haryana Parivar Pehchan Act, 2021 thereto are the only acceptable document for evidence of age.

**15. APPLICATION FEE:**

The category wise application fee payable through Net Banking, Debit Card and Credit Card upto 11:55 PM of the **Closing Date** is as under:-

Sr. No.	Categories of candidates	Fee (Rs.)
1.	For Male candidates of General category.	1000/-
2.	For all Female candidates.	250/-
3.	i). For Male candidates of SC / BC-A (Non Creamy Layer) / BC-B (Non Creamy Layer) / ESM categories who are bonafide residents of Haryana only. ii) Economically Weaker Sections (EWS) who are bonafide residents of Haryana only.	250/-
4.	For all Persons with Disabilities category candidates (with at least 40% disability) of Haryana only.	NIL

**Notes:-**

- Fee will not be refunded to those candidates who did not appear in the Recruitment test.
- Applications without the prescribed fee (unless remission of fee is claimed) shall be summarily rejected.

3. Fee once paid shall not be refunded under any circumstances nor can the fee be held in reserve for any other examination or selection.

**16. SPECIAL INSTRUCTIONS REGARDING SUBMISSION OF APPLICATIONS:**

- (i) The candidates should read the instructions and procedures carefully before starting filling the Online Application Form and check all the particulars filled up in application form after getting the printout to ensure the correctness of information and upload all documents before finally submitting the application.
- (ii) The candidates should fill all details while filling the Online Application Form. Due care should be taken by the candidates while filling up the online application form. Incomplete or defective application form shall be summarily rejected. No representation or correspondence regarding such rejection shall be entertained under any circumstances.
- (iii) Candidates are advised to fill their application forms carefully such as Name, Father's/Mother's name, Date of Birth, Category, Qualification, marks obtained, passing year, photo, Signature, details & fee etc. After final submission of application form, no change will be allowed and no request for change of any particular/s in the online application form shall be entertained by the Commission after submission of application form.
- (iv) Candidate will be responsible for any mistake in the application form and fees paid by him/her. In case candidate feels that he/she has filled up the form erroneously, he/she should fill up a fresh online application form alongwith fresh requisite fee before the closing date.
- (v) The applicants are advised to submit only single application for a post. However, if due to any unavoidable situation, if he/she submits another/multiple applications, then he/she must ensure that application with the Highest Application Number is complete in all respects like applicant's details, examination centre, photograph, signature, fee etc. The applicants who submit multiple applications should note that only the application with Highest/Latest Application Number shall be entertained by the Commission, and also that the fee paid against one Application Number shall not be adjusted against any other Application Number.
- ✓ (vi) After successful submission of application, candidates should take print out of application form. The hard copy of application form along with all uploaded documents must be brought at the time when called upon to do so by the Commission. No document/s which has/have not been uploaded shall be entertained.

(vii) The application of the candidates, who do not fulfill the qualifications / eligibility conditions on the closing date, shall not be accepted by the online application system.

**(viii) Documents to be uploaded with Application Form:**

1. Scanned Photo duly signed by the Candidate.
2. Scanned Signatures of the Candidate.
3. Scanned copies of degrees and mark sheets of Educational Qualifications.
4. Scanned copy of SC/BC-A/BC-B/EWS/ESM/DESM/DFF certificate. BC-A & BC-B certificate issued in the year 2023-2024 as per Latest Government Instruction dated 17.11.2021 and 22.03.2022. EWS Certificate should be valid for the year 2023-2024.
5. Scanned copy of PwBD Certificate. (For PwBD).
6. Scanned copy of Haryana Bonafide Resident Certificate.
7. Scanned copy of NOC from Department (For Haryana Govt. Employees who have signed Bond).
8. Scanned copy of proof of having worked on adhoc/contract/work-charged/daily wages basis in any Department / Board / Corporation of Haryana Government (For candidates claiming benefit of age relaxation).
9. Scanned copy of Aadhar and Parivaar Pehchaan Patra duly signed by the candidate.

**17. REGARDING NO OBJECTION CERTIFICATE BY THE EMPLOYER:**

- W*
- i) The employees of Haryana Government who have not executed any bond with the State Government, may forward their application without NOC from the Department. However, self-declaration of such Government employees is required to be submitted to the effect that employee is not facing any disciplinary proceedings. In case of employees who have executed bond with the State Government (e.g. Doctors), the NOC of Head of the Department (HOD) shall, however, be required. If the candidate resigns after sending the application, then such candidate will be interviewed only if he/ she produces a letter

from the HOD to the effect that he / she has resigned from the post and his / her resignation has been accepted. The NOC or the letter, as the case may be, shall be submitted on or before the date of his/her interview failing which he/she will not be interviewed.

- (ii) The candidate who joins service under any Government, Quasi-Government Organisation, Public Sector Undertaking after the submission of application and has executed a bond, will have to produce No Objection Certificate from the employer, on or before the date of his / her interview failing which he or she will not be interviewed.

Persons in private employment are not required to submit their application forms through their employer or to produce the employer's NOC/ permission at the time of interview.

**18. SCRIBE / EXTRA TIME FOR PWBD CATEGORY CANDIDATES:**

- i) An extra / compensatory time @ 20 minutes per hour will be allowed in each paper to the Persons with Benchmark Disabilities (Blind and Low vision or Locomotor Disability), only on production of a Medical Certificate issued by Medical Board constituted by the Chief Medical Officer of concerned district, and after issuing permission by the Commission in this regard.

The PwBD (Blindness and Low vision) candidates who want only extra time (without the help of a scribe) will have to apply to the Commission for the permission for extra time well in time.

PwBD candidates suffering from Locomotors Disability who want extra/ compensatory time will have to apply to the Commission for permission. Such candidates will be allowed extra time @ 20 minutes per hour for Examination, on production of medical certificate issued by a Medical Board, clearly stating therein that the candidate's writing ability is severally affected due to his / her disability.

- ii) The PwBD (Blindness and Low vision) candidates who want the help of a scribe to write his/her paper will have to apply to the Commission for the permission of a scribe separately well in time i.e. at least 03

working days prior to the commencement of the Examination. No online request for a scribe will be accepted by the Commission.

- iii) The candidate has to make his / her own arrangement of a scribe.
- iv) The scribe should be a studying-student upto 10+2 and his/her photo & other particulars should be duly verified by the Principal of the Institution in which the student is studying.
- v) It should be noted that no such permission in the above cases will be granted by the Centre Supervisor.

#### 19. PENALTY FOR CERTAIN ACTS:

- (A) The provisions of Haryana Public Examination (Prevention of Unfair Means) Act, 2021 would also be applicable.
- (B) A candidate who is or has been declared by the Commission to be guilty of:
  - (i) Obtaining support for his candidature by the following means, namely:—
    - (a) offering illegal gratification to; or
    - (b) applying pressure on; or
    - (c) blackmailing, or threatening to blackmail any person connected with the conduct of the examination; or
  - (ii) impersonation; or
  - (iii) procuring impersonation by any person; or
  - (iv) submitting fabricated documents or documents which have been tampered with; or
  - (v) Uploading irrelevant photos in the application form in place of actual photo/signature.
  - (vi) Making statements which are incorrect or false or suppressing material information; or
  - (vii) Resorting to the following means in connection with his candidature for the examination, namely:—
    - (a) obtaining copy of question paper through improper means;
    - (b) finding out the particulars of the persons connected with secret work relating to the examination;
    - (c) influencing the examiners; or
  - (viii) being in possession of or using unfair means during the examination; or

- (ix) writing obscene matter or drawing obscene sketches or irrelevant matter in the scripts; or
- (x) misbehaving in the examination hall including tearing of the scripts, provoking fellow examinees to boycott examination, creating a disorderly scene and the like; or
- (xi) harassing or doing bodily harm to the staff employed by the Commission for the conduct of their examination; or
- (xii) being in possession of or using any mobile phone, (even in switched off mode), pager or any electronic equipment or programmable device or storage media like pen drive, smart watches etc. or camera or bluetooth devices or any other equipment or related accessories either in working or switched off mode capable of being used as a communication device during the examination; or
- (xiii) violating any of the instructions issued to candidates along with their admission certificates permitting them to take the examination; or
- (xiv) attempting to commit or, as the case may be, abetting the commission of all or any of the acts specified in the foregoing clauses; may in addition to rendering himself liable to criminal prosecution, be liable :—

(a) to be disqualified by the Commission from the Examination for which he is a candidate; and/or

(b) to be debarred either permanently or for a specified period:—

(i) by the Commission, from any examination or selection held by them;

(ii) by the Government from any employment under them; and

(c) to disciplinary action under the appropriate rules if he is already in service under Government:

Provided that no penalty under this rule shall be imposed except after:—

(i) giving the candidate an opportunity of making such representation in writing as he may wish to make in that behalf; and

(ii) taking the representation, if any, submitted by the candidate within the period allowed to him into consideration.

## 20. CORRESPONDENCE WITH THE COMMISSION:

The Commission will not enter into any correspondence with the candidates about their candidature except in the following cases:-

- i) If a candidate is not able to download his/her e-Admit Card or does not receive any other communication regarding his/her candidature for the examination well before the commencement of the examination, he/she should at once contact the Commission. Information in this regard can also be obtained over Helpline No. (Technical) 93106-11990, 85957-50947, 70489-36810, Helpdesk Email ID. **hpscruitment@registernow.in**  
In case no communication is received in the Commission's Office from the candidate regarding non-receipt of his/her e-Admit Card well before the examination, he/she himself/herself will be solely responsible for non-receipt of his/her e- Admit Card. No candidate will ordinarily be allowed to take the examination unless he/she holds an e-Admit Card for the examination. On downloading of e-Admit Card, the candidates should check it carefully and discrepancies/errors, if any, should be brought to the notice of the Commission immediately.
- ii) Candidates should note that the name in the Admit Card in some cases may be abbreviated due to technical reasons.
- iii) Candidates must ensure that their Mobile No. & Emails IDs given in their online application are valid and active.
- iv) All communications to the Commission should invariably contain the following particulars:-
  1. Name and year of the examination.
  2. Application Number
  3. Roll Number (if received)
  4. Name of candidate (in full and in block letters)
  5. Complete postal address as given in the application.

Communication not containing the above particulars may not be attended to.

- v) Candidates should note down their Application Number for future reference. They may be required to indicate the same in connection with their candidature in future.

- vi) Candidates will be informed of the final result in due course through HPSC website/ Newspaper and the interim enquires about the result are, therefore, unnecessary and will not be attended to. The Commission do not enter into correspondence with the candidates about reasons for their non-selection for interview/appointment.
- vii) All correspondence with the Commission should be addressed to the Secretary, Haryana Public Service Commission, Bays No. 1-10, Block- B, Sector-4, Panchkula, Haryana.

## 21. GENERAL INSTRUCTIONS:

- i) The use of any mobile phone (even in switched-off mode), pager or any electronic equipment or programmable device or storage media like pen drive, smart watches etc. or camera or blue tooth devices or any other equipment or related accessories either in working or switched-off mode capable of being used as a communication device during the examination is strictly prohibited. Any infringement of these instructions shall entail disciplinary action including ban from future examinations.
- ii) If a candidate smudge/scratch any place in any manner with Eraser, Nail, Blade, White Fluid/Whitener etc. then in such circumstances OMR Sheet/Answer Sheet and candidature of the candidate shall be cancelled. The candidate himself/herself will be solely responsible for this.
- iii) Candidates are advised in their own interest not to bring any of the banned items including mobile phones/pagers to the venue of the written test/examination as arrangement for safe-keeping cannot be assured. Commission will not be responsible for any loss in this regard.
- iv) Candidates are also advised not to bring any valuable/costly items to the venue of the written test/examination as safe-keeping of the same cannot be assured. Commission will not be responsible for any loss in this regard.
- v) Candidates should ensure that the signatures appended by them at all the places viz. at uploaded application form, attendance list, and in other documents as well as in all the correspondence with the Commission should be identical. If any variation is found in the signatures appended by

a candidate, his / her candidature will be liable for cancellation by the Commission.

- vi) No candidate shall be admitted to the Recruitment Test/Written Test/Examination unless he/she holds a certificate of Admission/Admit Card issued by the Commission.
- vii) No Individual information at any stage shall be given to candidates and hence all candidates should regularly visit the Website of the Commission & Public Notices in different Newspapers.
- viii) Success in the Recruitment Test/Written Test/Examination confers no right to appointment unless Government is satisfied after such enquiry as may be considered necessary, that the candidate is suitable in all respects for appointment.
- ix) Only those documents which are uploaded by the candidates shall be considered. If there is any variation in the document uploaded and produced at the time of scrutiny, candidature shall be liable to be cancelled. If any application is found without uploading requisite supporting documents and other relevant information, the candidate himself/herself shall be responsible for that and his/her candidature would be liable to be cancelled due to lack of proper or correct documents/information.
- x) Candidates, who have obtained degrees or diplomas or certificates for various courses from any Board/institution declared fake by the University Grants Commission or not recognized by Haryana Government shall not be eligible for being considered for recruitment to the posts advertised and no representation in this regard shall be entertained.
- xi) Candidates must ensure that information provided by them is true. If at any subsequent stage or at the time of interviews any information given by them or any claim made by them in their online applications is found to be false, their candidature will be liable to be rejected and they may also be debarred either permanently or for a specified period by the Commission from any examination or selection held by them.
- xii) The decision of the Commission in all matters relating to acceptance or rejection of an application, eligibility/suitability of the candidates, mode

and criteria for selection etc. will be final and binding on the candidates.  
No inquiry or correspondence will be entertained in this regard.

22. **WITHDRAWAL OF APPLICATIONS:**

No request for withdrawal of candidature received from a candidate after he/she has submitted his/her application will be entertained under any circumstances.

Date 22.06.2023

  
Secretary 2/6/2023  
Haryana Public Service Commission  
Panchkula



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HARYANA STATE POLLUTION CONTROL BOARD  
C-11, SECTOR 6, PANCHKULA

ANNEXURE-D

**ORDER**

The following Assistant Environmental Engineers are hereby promoted to the post of Environmental Engineer in the Functional Pay Level-11 of Rs. 67700-191000 with immediate effect.

<u>Sr. No.</u>	<u>Name of Assistant Environmental Engineer</u>
1.	Sh. Ajay Singh
2.	Smt. Neha Saharan
3.	Sh. Nipun Gupta
4.	Smt. Akansha Tanwar
5.	Sh. Pardeep Singh
6.	Sh. Ashwani
7.	Sh. Vipin Kumar
8.	Sh. Vikas Chand
9.	Sh. Harish Kumar

The above promotion shall be subject to the following conditions:-

1. They will remain on probation for a period of one year w.e.f. the date of joining as Environmental Engineer.
2. The above promotions are subject to outcome of CWP No. 17171 of 2022.
3. The above promotion shall be subject to the claim of others who are otherwise senior.
4. Posting orders will be issued separately and they will join as Environmental Engineer at their present place of posting. They will, however, continue to perform their current duty of charge till further orders.

Dated Panchkula, the  
25<sup>th</sup> May, 2023

Endst. No. HSPCB/Estt/2023/1954-1996

P. Raghavendra Rao  
Chairman

Dated:- 25.05.2023

A copy of the above is forwarded to the following for information and necessary action:-

1. The Senior Accounts Officer, HSPCB, Panchkula.
2. All Concerned Officials.
3. All Senior Environmental Engineers.
4. All Regional Officers of HSPCB.
5. All the Laboratory Incharges of HSPCB.
6. Superintendent, HRMS.
7. PS to Chairman/PA to Member Secretary for the information of the officers.

SANDEEP SHARMA  
Superintendent (Estt.)  
for Chairman, HSPCB

Digitaly signed by  
SANDEEP SHARMA  
Date: 2023.05.23  
17:58:52 +05'30'

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**Haryana State Pollution Control Board,  
C-11, Sector-6, Panchkula**

No. HSPCB/Estt./2023/ 2080

Dated 02.06.2023

To

The Additional Chief Secretary to Govt. Haryana,  
Environment and Climate Change Department,  
Chandigarh

**Subject: Requisition to fill up 45+9=54 vacant posts of Assistant Environment Engineer in Haryana State Pollution Control Board.**

Kindly refer to this office letter No. 1338 dated 17.04.2023 and No. 2072 dated 30.05.2023 regarding the subject noted above.

In this connection, it is intimated that the Board has sent requisition of 9 posts of Assistant Environmental Engineer, vacated by way of promotion of Assistant Environmental Engineers to the post of Environmental Engineer to the Government vide letter dated 30.05.2023 with a copy to Secretary, Haryana Public Service Commission.

A telephonic message has been received from Superintendent, Haryana Public Service Commission today i.e. 02.06.2023 at 9.47 AM seeking information whether the above 09 posts are in addition to the requisition of 45 posts already received through Government vide letter dated 03.05.2023. He has informed that the Commission is going to advertise the posts of Assistant Environmental Engineer and they require a clarification from the Board that the requisition of 09 posts are in addition to 45 posts for which requisition has already received from the Government on 03.05.2023 so that a consolidated advertisement of all posts be issued. The Superintendent, HPSC has also informed that category-wise bifurcation of all 54 posts be sent.

In view of above, the category-wise bifurcation of 54 vacant posts of Assistant Environmental Engineer are as under:

Sr. No.	Category	Number of posts
1.	General	29 (3 ESM, 01 PH)
2.	Scheduled Caste (SC)	11
3.	Backward Class-A (BC-A)	05
4.	Backward Class-B (BC-B)	03
5.	Economically weaker section (EWS)	06 (01 PH)

It is requested that the above clarification may kindly be forwarded to the Secretary, Haryana Public Service Commission at the earliest.

  
Superintendent (Estt.)  
For Chairman, HSPCB

Endst. No. HSPCB/Estt./2023/

Dated 02.06.2023

A copy of the above is forwarded to Secretary, Haryana Public Service Commission, Panchkula for information and necessary action, please.

/   
Superintendent (Estt.)  
For Chairman, HSPCB



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ANNEXURE-F

**HARYANA STATE POLLUTION CONTROL BOARD**  
**G-11, SECTOR 9, PANCHKULA**

**ORDER**

The following Scientist-'B' are hereby promoted to the post of Scientist-'C' in the Functional Pay Level-11 of Rs. 67700-191000 with immediate effect and are posted as under:

Sr. No.	Name of the officer	Proposed place of posting after promotion
1.	Dr. Monika	Head Office against vacant post
2.	Dr. Kirti Grow	Laboratory Incharge, Hissar against vacant post.
3.	Dr. Pinki	Laboratory Incharge, Panchkula against vacant post.
4.	Dr. Sunil Sheoran	Laboratory Incharge, Faridabad against vacant post with additional charge in Regional Office, Hissar as Field Officer.

The above promotion shall be subject to the following conditions:-

1. They will remain on probation for a period of one year w.e.f. the date of joining as Scientist-'C'.
2. The above promotion shall be subject to the claim of others who are otherwise senior.
3. The officer will join duty immediately

**Dated Panchkula, the**  
**08<sup>th</sup> August, 2023**

**P. Raghavendra Rao**  
**Chairman**

**Endst. No. HSPCB/Estt/2023/2866-2898**

**Dated:- 08.08.2023**

A copy of the above is forwarded to the following for information and necessary action:-

1. All Senior Environmental Engineers.
2. The Senior Accounts Officer, HSPCB, Panchkula.
3. All Concerned Officials.
4. All Regional Officers of HSPCB.
5. All the Laboratory Incharges of HSPCB.
6. Superintendent, HRMS.
7. Superintendent (Service Book).
8. PS to Chairman/PA to Member Secretary for the information of the officers.

**SANDEEP SHARMA** Digitally signed by  
SANDEEP SHARMA  
Date: 2023.08.08  
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**Superintendent (Estt.)**  
**for Chairman, HSPCB**